CP NO.84(ND)/2011 RT NO.24/2016

Sh. Nirmal Singh Bajwa & Ors.

...Petitioners.

Versus

M/s Grand Multiplex Projects Ltd. & Ors.

...Respondents.

Present:

Mr. Amit Vinayak, Advocate for petitioners.

Mr. Vikas Sharma, C.E.O. in person for respondent No.1.

Mr. Sumit Jain, Advocate for respondent No.2.

Mr. Sumit Jain, Advocate has filed Power of Attorney for respondent No.2. As per office report, Mr. Amit Vinayak, Addvocate has already filed Power of Attorney on behalf of the petitioners. Mr. Sumit Jain, Advocate seeks time to have instructions from the rest of the respondents for appearing on their behalf as appearance was jointly made for them by their counsel when the matter was pending before the Company Law Board.

The matter is adjourned to 17.11.2016 for doing the needful.

(Justice R.P. Nagrath) Member (Judicial)

November 07, 2016

arora

(Deepá Krishan)

Member (Technical)